

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2019 &
IA NOS. 1079 & 1080 OF 2019**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PSPN Synergy Pvt. Ltd.

...Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Sourav Roy
Mr. Gaurav Majumdar
Mr. Harsh Ranchi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

Issue notice to the respondents returnable on 31.07.2019. Dasti, in addition, is also permitted.

List the matter on **31.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj